MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). Adequate decentralisation exists in different functional areas of Food Corporation of India. In this regard, the main aspects are indicated below:—

- The procurement of foodgrains is largly made through State Governments and other agencies. Direct procurement by FCI is relatively much less.
- The distribution of foodgrains to the Public Distribution System is also mostly made through the State Governments or their agencies.
- (iii) The storage capacity required for foodgrains is only partly owned by FCI. The balance requirements of FCI are met by other agencies such as Central Warehousing Corporation, State Warehousing Corporations, etc.
- (iv) The organisational structure of FCI is decentralised into zones, regions and districts. Adequate powers, commensurate with functional requirements, have been delegated to the managerial personnel at successive levels.

Institute of Indology

6375. DR. RAMESH CHAND TOMAR: SHRI RAJENDRA AG-NIHOTRI: SHRI KASHIRAM RANA: SHRI ASHT BHUJA PRASAD SHUKLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to establish an International Institute of Indol-

ogy to provide facilities for inter-disciplinary resources in Sanskrit and other Indian and foreign languages;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPEMNT (SHRI ARJUN SINGH): (a) No, Sir.

- (b) Question does not arise.
- (c) A proposal to establish an International Institute of Indology was examined by the Government some time ago, but it was accorded a very low priority. It was, therefore, decided that no such institution need be set up.

Admission in Kendriya Vidyalayas

6376. SHRI B. DEVARAJAN: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state the details of the rules prescribed and criteria adhered to for admission of students in the Kendriya Vidyalayas?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): 1. The Kendriya Vidyalayas cater primarily to the children of transferable employees of the Government of India and a change of station in the preceeding seven years is taken as a transfer.

- 2. The Kendriya Vidyalayas in the civil and Defence Sector adhere to the following priorities for admissions:
 - (i) Children of transferable Central Government employees including Defence Personnel, CRPF/BSF/SPG/CISF/NSG, employees of All Indian Services and Indian Foreign Services.